



2026:AHC:27434

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1786 of 2026

Archana Sharma

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Arunesh Kumar Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Arunesh Kumar Singh, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to make the selected candidates as party and averments in that regard.

2. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 9, 2026

N.S.Rathour

(Vikas Budhwar,J.)